

**Recognition of R.D.S.O. Karmchhari
Sangh**

2683. SHRI SAMAR MUKHERJEE : Will the Minister of RAILWAYS be pleased to state :

(a) what are the rules for recognition of the Trade Unions in Indian Railways and where they have been laid down ;

(b) whether the application of R.D.S.O. Karmchhari Sangh for recognition was considered while granting recognition to other Staff Associations; and

(c) if so, the reasons for not granting recognition to this only registered trade union there ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) A statement giving broad guidelines subject to which General Managers of the Railways grant recognition to a union depending on the need for a recognised union is attached. This has been furnished to the Lok Sabha in reply to the questions in the past.

(b) and (c). The R.D.S.O. being an attached office of the Ministry of Railways, recognition has been accorded to two Staff Associations

in RDSO on the pattern that is obtaining in the Ministry of Railways.

Immediately after recognition was accorded to the two Staff Associations, the question of grant of recognition to RDSO Karmchhari Sangh was also considered, but it was not agreed to. R.D.S.O. being an attached office the question of according recognition to a trade union organisation does not arise. The two recognised Associations whose membership is open to all Class III and Class IV staff of the R.D.S.O. were considered to be adequate in the matter of representation of staff grievances and to obtain their redressal.

**Grants given to States for promotion
of Family Welfare Programme**

2684. SHRI G. Y. KRISHNAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state the details regarding the grants given to the State Governments for the promotion of family welfare programmes during 1980-81 ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR) : A statement showing the details of grants-in-aid sanctioned to the State Governments for promotion of Family Welfare Programme during 1980-81 is enclosed.